

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 1/196/2015  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2016

NAME OF THE COMPANY: **Sh. Mukesh Arneja**  
**Vs.**  
**M/s. Mohindra Stainless Ltd. & Ors**


SECTION OF THE COMPANIES ACT: 196 of the Companies Act 2013.

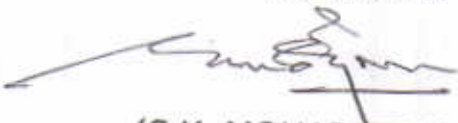
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SAURABH KALIA	ADV	Respondent	}
2.	AISHWARYA MISHRA	"	"	
1.	ISHA JHA		Advocate for Petitioner - Isha Jha	

**Order**

Ld. Counsel for the parties have made a joint statement that talks for compromise have failed.

2. Accordingly, list the matter for arguments on 08.08.2016 at 2 p.m. as the pleadings are complete.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)